NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/116/2016

NAME OF THE PETITIONER(S)

: A.R. Rajasekar

NAME OF THE RESPONDENT(S)

: M/s i Gen Power System Private Limited & 3 others

UNDER SECTION

: 111, 237, 397/398, 402, 403 & 406

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) K.RAMASAMY
G.V.MOHAN KUMAR
A PRUKUND S

Course for Respondent Courses has Petitionen

ORDER

Counsel representing both the parties present. Counsel for the respondent prayed time stating that another CP No. 80/2017, which is filed under Sec. 252 of Companies Act, 2013 is pending. In view of the above, prayed time for making submissions. Time is enlarged at request of both sides. Put up on 25.10.2017 at 10.30 a.m.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)